# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### O.A. 480/97

MONDAY, THIS THE SEVENTH DAY OF APRIL, 1997

#### CORAM:

HON BLE MR. A. V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

P. Jayaprakash Guard, Southern Railway Trivandrum Division, Trivandrum.

.. Applicant

By Advocate Mr. P.R. Shaji

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- 1. The Union of India represented by the General Manager, Southern Railway, Madras.
- 2. The Chief Personnel Officer, Southern Railway Headquarters, Madras.
- The Senior Divisional Personnel Officer Southern Railway, Trivandrum Division, Trivandrum.

.Respondents

By Advocate Mr. Mathews J. Nedumpara

The application having been heard on 7.4.97, the Tribunal on the same day delivered the following:

#### ORDER

## HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

After arguing for some time, the learned counsel for the applicant seeks permission to withdraw this application stating that the applicant would pursue the matter with the respondent Railways. The prayer is allowed. Accordingly, the application is closed as withdrawn. No costs.

Dated the 7th April 1997

P V VENKATAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

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